

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.02.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 400 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Tirupati Conductors Pvt. Ltd. Vs. SR Associates Infrastructure Pvt. Ltd.	Dhananjay Bhaskar Ray
2.	I.A. No. 401 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Ahluwalia Marbles Pvt. Ltd. Vs. M S Decorators Pvt. Ltd.	Rakesh Malviya
3.	I.A. No. 423 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Wapcos Ltd. Vs. D. Thakkar Constructions Pvt. Ltd.	Aditya Varma

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By order
-sd/-
Assistant Registrar